## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**T.P No. Purpose Section Name of the Parties

CP 183/16 TP 197/17 Hear ing 391 / 394 Ingersoll-Rand International (India) Pvt. Ltd.

PHONE NUMBER

REPRESENTATION TO WHOM SIGNATURE

(Petitioner Respondent)

SPILagal

REPRESENTATION TO WHOM SIGNATURE

Respondent)

P.

SPILagal

Counsel for petitioner is present. Smt. Prema Hatti, appearing for ROC and RD requested time to file report on behalf of ROC and RD. Counsel stated that there is no need to issue any notice to OL. For filing report and for filing affidavit, list it on 11.04.2017.

MEMBER (J)

MEMBER (T)